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**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD**

**T.P 17-A/2016 with T.P. No. 17/111/NCLT/AHM/2016
C.A. No. 117 of 2014 with C.P. No. 39/111/CLB/MB/2011**

Coram:

**Present: Hon'ble Mr. BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 18.05.2017**

Name of the Company: Hari Mohan Gupta & Ors.
V/s.
Jagran Publication Pvt. Ltd. & Ors

Section of the Companies Act: Section 111 of the Companies Act, 1956

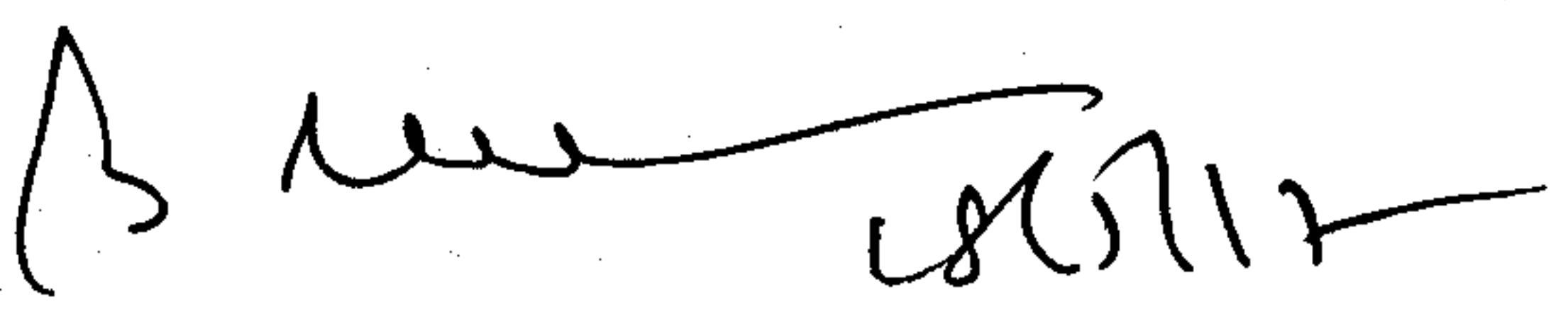
S.NO.	NAME (CAPITAL LETTERS)	DESIGNATION	REPRESENTATION	SIGNATURE
1.	Mr. Nirag Pathak i/b Shardul Amarchand Mangaldas & Co	Advocate	Reg. No. 223	Pathak
2.				

ORDER

None present for Petitioners. Learned Advocate Mr. Nirag Pathak i/b Shardul Amarchand Mangaldas present for Respondents no. 2 and 3. None present for other Respondents.

Learned Counsel appearing for Respondents no. 2 and 3 represented that stay of further proceedings granted by Hon'ble Madhya Pradesh High Court Jabalpur Bench is in force.

List the matter on 09.08.2017.


**BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

Dated this the 18th day of May, 2017.